

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1501
ANSWERED ON 28/07/2026**

BUDGET ESTIMATES FOR VB-G RAM-G

**1501. Smt. Delkar Kalaben Mohanbhai:
Shri Gyaneshwar Patil:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the Budget Estimates for The Viksit Bharat – Guarantee for Rozgar and Aajeevika Mission (Gramin) [VB-G RAM-G during the financial year 2026-27;**
- (b) the details of the allocation of funds under the said Mission during the last three years and current year, particularly in the Union Territory of Dadra and Nagar Haveli and Daman and Diu and the State of Madhya Pradesh, State and Year-wise; and**
- (c) the details of the pending outstanding liabilities/dues for labour wages and material costs to each State under the said Mission at present?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The budgetary provision for the Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) for financial year 2026-27 is Rs 95692.31 Crore for the period between 1st July, 2026 to 31st March, 2027. In addition to this a budgetary allocation of Rs. 30,000 crores has also been made for the first quarter of financial year 2026-27 i.e. from 01.04.2026 to 30.06.2026 under Mahatma Gandhi NREGS.

(b): The Viksit Bharat - Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G) Act, 2025 has come into force with effect from 1st July, 2026 in all rural areas of the entire country. State/Union Territory (UT)-wise details of interim allocation made and mother sanction issued under the VB-G RAM-G since its commencement on 01.07.2026 is given at Annexure.

(c): In so far as the Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) scheme is concerned, as of date, no dues pertaining to the States/ UTs are pending.

Annexure

Annexure referred to in the reply to part (b) of Lok Sabha Unstarred Question No. 1501 dated 28.07.2026.

Details of Interim Allocation made and Mother Sanction issued under VB- G RAM G during the current financial year 2026-27- (as on 16.07.2026) (Figures in ₹ crore)			
S. No.	States	Total Interim Allocation	Mother Sanctions Issued as 1st Installment
1	Andhra Pradesh	7707.21	2545.5
2	Arunachal Pradesh	560.7	147.55
3	Assam	1929.7	630.96
4	Bihar	6715.83	1663.56
5	Chhattisgarh	3354.85	1006.46
6	Goa	3.7	1.23
7	Gujarat	1540.54	310.64
8	Haryana	590.19	194.93
9	Himachal Pradesh	1203.28	397.41
10	Jharkhand	2705.64	437.06
11	Karnataka	5709.9	1750.88
12	Kerala	3136.44	925.33
13	Madhya Pradesh	6252.03	630.76
14	Maharashtra	4420.32	1459.92
15	Manipur	581.99	192.21
16	Meghalaya	1155.09	381.5
17	Mizoram	611.65	199.21
18	Nagaland	287.85	95.07
19	Odisha	3763.8	932.32
20	Punjab	1331.61	439.8
21	Rajasthan	7581.87	2274.37
22	Sikkim	97.57	32.23
23	Tamil Nadu	7585.49	2176.84
24	Telangana	3825.31	1263.41
25	Tripura	1041.7	344.05
26	Uttar Pradesh	9721.48	3210.76
27	Uttarakhand	626.43	193.78
28	West Bengal	8508	1264.49
29	Puducherry	40.56	12.88
30	Jammu And Kashmir	1151.2	380.21
31	Andaman & Nicobar	4.44	0
32	Ladakh	85.98	0
33	Dadra Nagar Haveli & Daman Diu	9.02	0
34	Lakshadweep	0.32	0
	Total	93841.69	25495.32
	Funds for Social Audit and Central Admin	1850.62	
	Total	95,692.31	
